Written Answers to		[30 November, 2012]			Unstarred Questions 179		
1	2	3	4	5	6	7	8
28	West Bengal	72.9	70.7	71.8	64.9	63.5	64.2
29	A and N Islands	32.7	27.1	30.1	19.0	23.3	21.1
3 0	Chandigarh	0.3	7.9	3.8	# =	. 5	=
31	D and N Haveli	54.8	63.5	58.8	51.7	58.3	54.7
32	Daman and Diu	41.2	29.8	35.9	26.7	30.2	28.3
33	Delhi	-5.2	9.2	2.0	19.7	26.3	22.9
34	Lakshadweep	27.6	22.7	25.1	41.1	20.3	31.3
35	Puducherry	12.8	1.4	7.3	10.9	1.4	6.4
	India	53.4	52.0	52.8	50.4	47.9	49.3

⁽P): stands for Provisional.

Negative dropout is due to lateral entry or repeaters in school.

Exemption to SC/ST students from payment of fee

870. SHRI T.K. RANGARAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether SC/ST students joining professional courses in colleges including self-financing colleges are exempt from paying fees at the time of admission;
 - (b) whether any Government instruction has been issued in this regard; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Students belonging to the SC/ST Community joining the Indian Institutes of Technology (UTs) are exempted from paying a Tuition Fee. Also, the Ministry of Social Justice and Empowerment has a scheme in which the tuition fees of the SC/ST students are being reimbursed. The said scheme is being implemented through the respective State Governments. Further, as per the information given by All India Council for Technical Education

¹⁻Included in Madhya Pradesh.

²⁻ Included in Bihar.

³⁻ Included in Uttar Pradesh.

⁻ means there is no dropout for 2010-11.

(AICTE), all fees including tuition fees to be charged by Colleges, including self-financed colleges, for particular technical programmes are being fixed by State Level Fee Committees constituted by the respective State Governments under the direction of the Hon'ble Supreme Court in the TMA Pai Foundation and Others Vs State of Karnataka and Others WT(C) 317 of 1993. The information from the States is not available with the Ministry.

(b) and (c) Yes, Sir. A decision has been taken by the Council of the Indian Institutes of Technology under the Chairmanship of Shri K.T. Chandy on 10.2.1973 under which all the SC/ST candidates who get admission against the quota reserved for them, on the basis of their performance in the Joint Entrance Examination (JEE), are to be given free tuition, exemption of hostel seat rent and scholarships to cover board expenses and a book grant per year.

Hindi Department in Central Universities

†871. DR. RAM PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Central Universities in the country, State-wise;
- (b) the names of Central Universities not having Hindi Department;
- (c) the names of Central Universities not having Sanskrit Department; and
- (d) whether Government would make efforts to establish Hindi Department in Central Universities not having such Departments?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Sir, there are 40 Central Universities under the purview of Ministry of Human Resource Development. State-wise detail is given in Statement-I (See below).

- (b) The names of Central Universities not having a Department of Hindi is given in Statement-II (See below).
- (c) The names of Central Universities not having a Department of Sanskrit is given in Statement-III (See below).
- (d) Central Universities are autonomous bodies established under Acts of Parliament and are governed by their Acts and Statutes and Ordinances made there under. Further, Central Universities are empowered to establish Departments with

[†]Original notice of the question was received in Hindi.